

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 113  
CP No. 33/CB/2023

**Proceedings under Section 252 (3) Companies Act**  
**IN THE MATTER OF:**

Odyssey Multitrade Pvt. Ltd.  
V/S  
ROC, Chhattisgarh

.....Applicant

....Respondent

**Order delivered on 12/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. Sourav Tibrewal, Adv.

For the Respondent

Mr. Himanshu Shekhar, RD

**ORDER**

1. Ld. Counsel Mr. Sourav Tibrewal appears for the petitioner.
2. Mr. Himanshu Shekhar is present for Regional Director in person.
3. Pleadings are complete.
4. List the matter on 30.08.2024 for arguments.

  
**Rajeev Mehrotra**  
**Member (Technical)**

  
**Deep Chandra Joshi**  
**Member (Judicial)**